

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 31st March, 1978.

NOTIFICATION
INCOME TAX

No.2246/F.No.203/28/78-ITA.II/. It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, read with rule 6(ii) of the Income-tax Rules, 1962 under the category of "Scientific Research Association" in the field of Medical Research, subject to the following conditions:-

- i) That the institution will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the institution will furnish annual returns of its scientific research activities to the Council for each financial year by 15th May each year at the latest in such form as may be laid down and intimated to them for this purpose.

INSTITUTION

FOUNDATION FOR MEDICAL RESEARCH, BOMBAY.

This notification is effective for a period of two years from 15th January, 1978 to 14th January, 1980.

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of C&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar, New Delhi, with reference to their letter No.18/4/75-AA.II dated 3rd February, 1978.
5. The Trustee, The Foundation for Medical Research, 84A, Abdul Gaffar Road, Sea Face Corner, Worli, Bombay-400018, with reference to his letter dated 17.1.1978.
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(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA.

AUTHORISED FOR ISSUE:

(MISS GIYA KRIPALANI)
ASST. DIRECTOR (RS&P).

NO.CC/ITA.II/2178/542/RSP/78.

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